

DIVISION BENCH
COURT - II

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/32(KB)2023
IA(I.B.C)/712(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS NUTAN PANDEY
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Rahul Auddy, Adv.] for PNB
Mr. A. Gooptu, Adv.

ORDER

1. None appears for the Resolution Professional. None appears for the Personal Guarantor.
2. Personal Guarantor will his objections to the Report filed by the Resolution Professional, if any, within a period of seven days, failing which an admission order will be passed on the next date of hearing.
3. List this matter **on 18.04.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**